

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

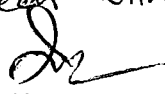
JODHPUR BENCH, JODHPUR

ORDER SHEET

ORIGINAL APPLICATION NO. 192 OF 2002
 Applicant(s) Mahavir Prasad Respondent(s) U.O. 2002
 Advocate for Applicant(s) Mr. S.K. Malik, Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	05/08/2002 Mr. Daya Ram, Counsel for the Applicant Register put up in Court for admission on to day as per Court slip. 5th August, 2002 By REGISTRAR C.A.T. JODHPUR Shri Mahavir Prasad, applicant, is present. Heard the applicant to some extent. He prays for a short adjournment. Allowed. Put up the application for arguments on admission of interim relief on 6th August, 2002. J. K. KAUSHIK Judl. Member Gopal Singh Adm. Member 6th August, 2002 Shri S.K. Malik, Counsel for the Applicant. Heard. In this Application under Sec. 19 of the Administrative Tribunals Act, 1985, Conty.

applicant, Mahavir Prasad has prayed
for quashing the impugned order dated
17.06.2002 (Annex A/1) qua the applicant,
transferring him to CWE, Jalandhar
zone and further for a direction to
award promotion to the applicant on
the post of stenographer-I on the same
station. After detailed hearing, the
learned Counsel for applicant prays
for withdrawal of the O.A. with liberty
to file a fresh O.A. if so advised.
Prayer is granted. The O.A. is
accordingly disposed of as having
been withdrawn.


J. K. KAUSHIK
Judl. Member


Gopal Singh
Adm. Member

Part II and III destroyed
in my presence on 24.7.07
under the supervision of
section officer (I) as per
order dated 11/5/07


Section officer (Record)

Copy of order
dt 6/8/02 to be
with copy of
O.A. to R.I. to 4
Sent by vide H.B. No.
29, to 294 dt 9/8/02

P. 1 Copy
to 8/8/02
per